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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 157/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

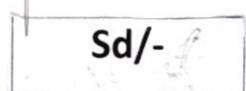
NAME OF THE PARTIES: M/s. One Time Leafin Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 55(3) of the Companies Act, 2013.

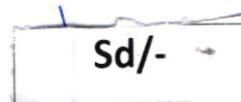
S. No.	NAME	DESIGNATION	SIGNATURE
01	CS Manish Baldava	P.C.S.	

ORDER
CP No.157/ 55(3)/NCLT/MB/MAH/2017

At request of the Professional appearing on behalf of the Petitioner,
list this matter on 29.1.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)